

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 849 of 2020

IN THE MATTER OF:

Mohan Gems & Jewels Pvt. Ltd.
Through its Liquidator, Debashish Nanda **...Appellant**

Versus

Vijay Verma **...Respondent**

Present:

For Appellant: **Mr. Sumant Batra, Mr. Rahul Mendiratta and Niharika Sharma, Advocates with Mr. Debashish Nanda, Liquidator in person.**

For Respondent: **Mr. Abhishek Parmar, Advocate with Mr. Vijay Verma, Respondent in person for R-1.**
Mr. Vikas Mehta, Advocate with Dr. Sunil Kumar for R-2.

ORDER
(Through Virtual Mode)

10.11.2020: Service is complete. Respondents may file their reply affidavits within two weeks. Rejoinder, if any, may be filed by the Appellant within two weeks thereof.

Short written submissions, not exceeding three pages, may be filed by learned counsels for the parties before next date of hearing.

List the appeal 'for admission (after notice)' on **21st December, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)